

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.01.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 281 of 2023 in I.A. No. ____ of 2023 in Comp. App. (AT) (Ins) No. 1323 of 2022	Ashok Kumar Tyagi Vs. UCO Bank	Nitin Bhatia
2.	I.A. No. 273 of 2023 in I.A. No. ____ of 2023 in Comp. App. (AT) No. 346 & 347 of 2018	Union of India Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Anand Shankar Jha
3.	I.A. No. 283 of 2023 in Comp. App. (AT) No. __ of 2023	Sri Ganpati Fertilizers Pvt. Ltd. & Anr. Vs. Rajkumar Joshi & Ors.	Nilanjan Chatterjee

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